

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4595
ANSWERED ON:30.08.2011
CASES REGISTERED BY DELHI POLICE
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Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of cases registered by the Delhi Police during each of the last three years and the current year;
- (b) the total number of such cases solved/unsolved and the steps taken to solve all the pending cases alongwith the reasons for pendency during the said period;
- (c) whether the Union Government has issued any instruction to Delhi Police to solve all the pending cases; and
- (d) if so, the details thereof and the reaction of the Delhi Police thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): Details of the cases registered (under IPC) by Delhi Police and total number of such cases solved/unsolved during each of the last three years and the current year i.e. 2008, 2009, 2010 & 2011 (upto 31.07.2011) are as under:-

Year	Cases reported	Cases solved	Cases unsolved
2008	49350	29906	19444
2009	50251	27829	22422
2010	51292	24702	26590
2011 (upto 31.07.2011)	30904	13764	17140

Reasons for pendency are as follows:

- (i) Delay in arrest of accused
- (ii) Delay in receipts of reports from Forensic science laboratories
- (iii) Accused absconding or untraceable
- (iv) Non-cooperation by complainant resulting in the delay in collection of evidence.
- (v) Examination of voluminous documents
- (vi) Accused staying abroad and extradition is required as per law.

(c) & (d): No such instruction has been issued to the Delhi Police. However, Government has issued an advisory on 16.07.2010 to all State Governments/UT Administrations on 'Prevention, Registration, Investigation and Prosecution of Crime'. The Delhi Police lays emphasis on adopting scientific techniques and every effort is made to preserve the evidence and link the clues with the criminals. A compendium of criminals released from jail either on bail or after completing their sentence is compiled and Beat Staff is tasked to verify their involvement in pending cases. Special teams are constituted in police stations and districts for focused action on each case and systematic neutralization of gangsters/gangs. Crime Branch & Special Cell are also involved in making parallel efforts to apprehend the criminals to solve the cases. Cash rewards are also announced to encourage public and for motivation of staff. Efforts

are made to work out unsolved cases which include creation of special teams for apprehending criminals identified, but not yet arrested in the cases, initiating PO proceedings against absconding criminals and liaising with District SPs of the home towns of wanted criminals for assistance in apprehending criminals who are residents of these districts etc.